

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5502  
ANSWERED ON:02.05.2000  
LICENCED MEDICAL PRACTITIONERS  
SANGEETA KUMARI SINGH DEO;SHIVAJI MANE

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government propose to revive the LMP (Licenced Medical Practitioners) scheme to build the cadre for taking medicare to the rural areas as reported in `The Hindustan Times` dated April 8, 2000;
- (b) if so, the details thereof;
- (c) whether LMP policy is to be based upon experience basis as was the case with suspended RMP (Registered Medical Practitioners) policy;
- (d) the time by which the scheme is likely to be revived; and
- (e) the steps taken/proposed to be taken for early revival of this scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a)to(e) No, Sir. Earlier short-term courses like Licentiate Medical Practitioners (LMP) were available. The Licentiate Medical Courses have been discontinued from 22.1.1980 by the Medical Council of India with the approval of the Central Government. There is no proposal under consideration to revive the L.M.P. Course.